

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 280
(TO BE ANSWERED ON THE 18th December 2025)

DEVELOPMENT OF HISAR AIRPORT

280. SHRI JAI PARKASH

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the existing aviation infrastructure at Hisar has been formally declared as an airport or is still operating as an aerodrome and if so, the details thereof;
- (b) the current status of any plan prepared for upgradation, expansion and commencement of commercial flight operations from Hisar airport/aerodrome;
- (c) whether the Government has made any financial allocation for runway expansion, terminal building construction, night-landing facility, Air Traffic Control (ATC) tower and cargo-related infrastructure development and if so, the details thereof; and
- (d) whether the Government is considering commencing regular domestic flight services from Hisar in the near future or activating it under the Regional Connectivity Scheme - Ude Desh ka Aam Naagrik (RCS-UDAN) and if so, the details thereof?

ANSWER

Minister of CIVIL AVIATION

(Shri Kinjarapu Rammohan Naidu)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF LOK SABHA STARRED QUESTION NO. 280 FOR ANSWER ON 18.12.2025 REGARDING "DEVELOPMENT OF HISAR AIRPORT" BY SHRI JAI PARKASH;; ; (a) to (d): Hisar Airport, situated in the State of Haryana, is an operational airport owned by the State Government of Haryana and operated by the Airports Authority of India (AAI) under an Operations & Maintenance Agreement signed between the State Government and AAI. Scheduled commercial flights from Hisar Airport are currently being operated by Alliance Air to destinations including Delhi, Ayodhya, Chandigarh and Jaipur.; ; The State Government of Haryana has undertaken the construction of an Integrated Terminal Building, Cargo Terminal, ATC Tower cum Technical Block, Fire Station Building and allied works at Hisar Airport at an estimated cost of Rs.486.86 Crore.; ; Hisar Airport was identified under RCS - UDAN scheme during the second round of bidding. Under UDAN 5.3 and 5.4, Letters of Intent (LoI) have been issued to the airline operators for routes connecting Hisar to Dehradun, Chandigarh and Dharamshala.; ; Further, since the repeal of Air Corporation Act in March 1994, the India's domestic aviation sector has been deregulated, allowing airlines to choose routes and aircraft types in accordance with the Route Dispersal Guidelines. Accordingly, the commencement of air services at any airport is subject to the airline's operational and commercial viability.
